

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 03  
IA No. 197/JPR/2024  
(IB)- 656(ND)/2018  
TA No. 68/2018  
Under Section 9 of IBC, 2016

**In the matter of:**

**M/s Natroyal Industries Pvt. Ltd. ... Operational Creditor/Applicant**

**Versus**

**Siddhi Vinayak Polymers Pvt. Ltd. ... Corporate Debtor/Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**


For the Liquidator : Saumil Sharma, Adv.  
Garima Diggiwal, Liquidator


**ORDER**

Heard Mr. Saumil Sharma, Adv. appearing on behalf of the Liquidator. Ms. Garima Diggiwal, Liquidator present in person.

**IA No. 197/JPR/2024**

This is Second Progress Report for the Liquidation Process of Siddhi Vinayak Polymer Pvt. Ltd. for the period covered from 01.01.2024 to 31.03.2024. This report is taken on record subject to just exceptions. **IA No. 197/JPR/2024** stands disposed of accordingly.

  
(Rajeev Mehrotra)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

April 23, 2024